

COURT WISE POLICE STATIONS SURENDRANAGAR DISTRICT

Name of Establishment :- District & Civil Court, Surendranagar		
Sr. No.	Name of Court	Police Station
1	Additional District & Sessions Court, Surendranagar	Offences related to POCSO Act, 2012 of all Police Station of Surendranagar District
2	4 th Additional District & Sessions Court, Surendranagar	Surendranagar ACB Police Station excluding Dhrangadhra & Limbdi Sessions Court jurisdiction.
		Offences related to Prevention of SC/ST Act-1989 excluding Dhrangadhra & Limbdi Sessions Court jurisdiction
3	Chief Judicial Magistrate, Surendranagar	Surendranagar City 'A' Division Police Station (Excluding Prohibition Act offences)
		Surendranagar Mahila Police Station
		PGVCL Police Station, Surendranagar (Jurisdiction of this Court only)
		Surendranagar Railway Police Station (Local Jurisdiction of Concern Court & NC Cases of RPF Police Station, Surendranagar)
4	Additional Civil Judge & JMFC, Surendranagar	Jorawarnagar Police Station (Excluding Prohibition Act offences)
		PGVCL Police Station, Surendranagar (Jurisdiction of this Court only)
5	2 nd Additional Civil Judge & JMFC, Surendranagar	Surendranagar City 'B' Division Police Station
		Surendranagar Railway Police Station (Prohibition Act offences only)
6	3 rd Additional Civil Judge & JMFC, Surendranagar	Surendranagar City 'A' Division Police Station (Prohibition Act offences only)
		Jorawarnagar Police Station (Prohibition Act offences only)

Name of Establishment :- Wadhwan		
Sr. No.	Name of Court	Police Station
1	Principal Civil Judge & JMFC, Wadhwan	Wadhwan Police Station
		Jorawarnagar Police Station
		PGVCL Police Station, Surendranagar (Jurisdiction of this Court only)
		Surendranagar Railway Police Station (Jurisdiction of this Court only)
2	Additional Civil Judge & JMFC, Wadhwan	Surendranagar City 'B' Division Police Station (Jurisdiction of this Court)

Name of Establishment :- Limbdi

Sr. No.	Name of Court	Police Station
1	Additional District & Sessions Court, Limbdi	Offences related to ACB cases & prevention of SC/ST Act-1989 excluding Surendranagar & Dhrangadhra Sessions Court jurisdiction
2	Principal Senior Civil Judge & Addl. Chief Judi. Magi., Limbdi	Limbdi Police Station (Excluding Prohibition Act offences)
		PGVCL Station, Surendranagar (Jurisdiction of this Court only)
		Surendranagar Railway Police Station (Local Jurisdiction of Concern Court)
3	Additional Civil Judge & JMFC, Limbdi	Panshina Police Station (Including Limbdi Police Station Prohibition Act offences)

Name of Establishment :- Dhrangadhra

Sr. No.	Name of Court	Police Station
1	Additional District & Sessions Court, Dhrangadhra	Offences related to ACB cases & prevention of SC/ST Act-1989 excluding Surendranagar & Limbdi Sessions Court jurisdiction
2	Principal Senior Civil Judge & Addl. Chief Judi. Magistrate, Dhrangadhra	Surendranagar Railway Police Station (Jurisdiction of this Court only)
		Dhrangadhra City Police Station
		Dhrangadhra Taluka Police Station (Excluding Dhrangadhra City Police Station & Surendranagar Railway Police Station Prohibition Act offences)
3	Addl. Civil Judge & JMFC, Dhrangadhra	PGVCL Police Station, Surendranagar (Jurisdiction of this Court only) (Including Dhrangadhra City Police Station & Surendranagar Railway Police Station Prohibition Act offences)

Name of Establishment :- Chuda

Sr. No.	Name of Court	Police Station
1	Principal Civil Judge & JMFC, Chuda	Chuda Police Station
		PGVCL Police Station, Surendranagar (Jurisdiction of this Court only)
		Surendranagar Railway Police Station (Local Jurisdiction of Concern Court)

Name of Establishment :- Muli

Sr. No.	Name of Court	Police Station
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1	Principal Civil Judge & JMFC, Muli	Muli Police Station
		PGVCL Police Station, Surendranagar (Jurisdiction of this Court only)
		Surendranagar Railway Police Station (Local Jurisdiction of Concern Court)

Name of Establishment :- Sayla

Sr. No.	Name of Court	Police Station
1	Principal Civil Judge & JMFC, Sayla	Sayla Police Station
		Dhajala Police Station
		PGVCL Police Station, Surendranagar (Jurisdiction of this Court only)

Name of Establishment :- Chotila

Sr. No.	Name of Court	Police Station
1	Principal Civil Judge & JMFC, Chotila	Chotila Police Station
		Nani Moldi Police Station
		PGVCL Police Station, Surendranagar (Jurisdiction of this Court only)

Name of Establishment :- Thangadh

Sr. No.	Name of Court	Police Station
1	Principal Civil Judge & JMFC, Thangadh	Thangadh Police Station
		Sayla Police Station Only with Thangadh Taluka Revenue Area
		Muli Police Station Only with Thangadh Taluka Revenue Area
		PGVCL Police Station, Surendranagar (Jurisdiction of this Court only)
		Surendranagar Railway Police Station (Local Jurisdiction of Concern Court)

Name of Establishment :- Patdi

Sr. No.	Name of Court	Police Station
1	Principal Civil Judge & JMFC, Patdi	Patdi Police Station
		Zinzuwada Police Station
		Dasada Police Station
		Bajana Police Station
		PGVCL Police Station, Surendranagar (Jurisdiction of this Court only)

Surendranagar Railway Police Station (Local Jurisdiction of Concern Court)

Name of Establishment :- Lakhtar

Sr. No.	Name of Court	Police Station
1	Principal Civil Judge & JMFC, Lakhtar	Lakhtar Police Station
		PGVCL Police Station, Surendranagar (Jurisdiction of this Court only)
		Surendranagar Railway Police Station (Local Jurisdiction of Concern Court)